

over of management of Messrs Swadeshi Cotton Mills, Kanpur, beyond five years, under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-8356/84].

Notifications under Mines and Minerals (Regulation and Development) Act, 1957

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI EUTA SINGH) : On behalf of Shri N. K.P. Salve: I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 28 of the Mines and Minerals (Regulation and Development) Act, 1957 :—

- (1) The Mineral Concession (Amendment) Rules, 1984 published in Notification No. G.S.R. 298 in Gazette of India dated the 17th March, 1984.
- (2) The Mineral Conservation and Development (Amendment) Rules, 1984 published in Notification No. 299 in Gazette of India dated the 17th March, 1984.

[Placed in Library. See No. LT-8357/84]

Fourth Annual Report of Minorities Commission for the period from 1-1-81 to 31-3-1982 and Memorandum of action taken on the Report

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : On behalf of Shrimati Ram Dulari Sinha :

I beg to lay on the Table—

- (1) A copy of the Fourth Annual Report (Hindi and English versions) of the Minorities Commission, for the period from 1st January, 1981 to 31st March, 1982,

- (2) A copy of the Memorandum (Hindi and English versions) of the action taken on the above Report.

[Placed in Library. See No. LT-8358/84]

Notification under All India Services Act, 1951

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) : On behalf of Shri P. Venkatasubbaiah : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1984 published in Notification No. G.S.R. 399 in Gazette of India dated the 21st April, 1984.
- (2) The Indian Administrative Service (Pay) Second Amendment Rules, 1984 published in Notification No. G.S.R. 400 in Gazette of India dated the 21st April, 1984.

[Placed in Library. See No. LT-8359/85]

Notification under Central Excise Rules, 1944 and Reports on Tax Administration 1981-83 of Economic Administration Reforms Commission

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

- (1) A copy of Notification No. G.S.R. 312 (E) (Hindi and English versions) published in Gazette of India dated the 20th April, 1984 together with an explanatory memorandum seeking to make certain modification